GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:6530
ANSWERED ON:07.05.2013
ALLOCATION FOR RKVY AND NFSM
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has any proposal to increase the allocation to various States under the Rashtriya Krishi Vikas Yojana (RKVY) and the National Food Security Mission (NFSM) to promote medium and short duration crop varieties or alternate recommended crops in case of delayed sowing;
- (b) if so, the present status of the aforesaid proposal;
- (c) the details of the allocation made to each State under the RKVY and the NFSM during the last three years;
- (d) whether the States have sought more flexibility in respect of these schemes;
- (e) if so, the steps taken by the Union Government in this regard; and
- (f) the time by which a final decision is likely to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (f): Allocation to States under Rashtriya Krishi Vikas Yojana (RKVY) and National Food Security Mission (NFSM) has increased substantially. A statement indicating State-wise allocation during the last three years is annexed. However, there is no specific proposal to promote medium and short duration crop varieties and farmers are encouraged to adopt crop varieties recommended for different agro-climatic zones.

Rashtriya Krishi Vikas Yojana (RKVY) provides full flexibility to the States to select, plan, approve and execute interventions in agriculture and allied sectors as per their priorities and agro-climatic requirements. Projects under RKVY are approved by State Level Sanctioning Committees headed by Chief Secretaries of respective States. Under NFSM States have been given flexibility to make inter-componental changes based on local needs to the extent of 20% of the allocation of the State.